

DIVISION BENCH

ITEM NO. 111

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No. 74/2021, CA No. 231/2018, IA No. 350/2020,
IA No. 116/2022 & IA No. 237/2022 IN CP (IB) No. 70/ALD/2017**

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th September,
2022, 2:30 pm**

NAME OF THE COMPANY	BANK OF BARODA V/S ROTOMAC GLOBAL PVT LTD
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Kanishk Khetan alongwith Sh. Prateek Kushwaha, Advs.

: *For the applicant in IA No. 74/2021*

Sh. Nipun Gautam alongwith Sh. Amar Vivek, Advs.

: *For the applicant in CA No. 231/2018, IA
No. 350/2020 & IA No. 237/2022*

Sh. Suresh Singh, Adv.

: *For the applicant in IA No. 116/2022*

Sh. Sanjay Kumar Gupta, Adv.

: *For the respondent no. 1-3 in IA No.
74/2021, CA No. 231/2018, IA No. 350/2020,*

None.

: *For the respondent no. 3 in IA No. 74/2021,
CA No. 231/2018 & IA No. 350/2020*

Sh. Rahul Agarwal, Adv.

: *For the respondent no. 4 & 16, 1-3 & 5-15
in IA No. 74/2021, CA No. 231/2018 & IA No.
350/2020,*

ORDER

Due to paucity of time, the matter could not be taken up.

Hence, adjourned to 23rd November, 2022.

—Sd—

Deputy Registrar

28th September, 2022

*Md. Zaid
(Stenographer)*